

**GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
(DEPARTMENT OF JUSTICE)**

**LOK SABHA
UNSTARRED QUESTION No. †624
TO BE ANSWERED ON FRIDAY, THE 09th DECEMBER, 2022**

Disposal of Cases through Video Conferencing

†624. SHRIMATI DELKARKALABEN MOHANBHAI:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) the details of High Courts/District Courts where the proceedings are being conducted through video conferencing, State/UT-wise;
- (b) the details of cases disposed by courts through video conferencing since its inception upto September, 2022, State/UT and court-wise;
- (c) whether the Government proposes to allocate additional funds for live streaming of the proceedings of district/High Courts; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF LAW AND JUSTICE

(SHRI KIREN RIJJU)

(a): In the following High Courts along with the District Courts within their jurisdiction proceedings are being conducted using video conferencing:

Allahabad, Andhra Pradesh, Bombay, Calcutta, Chhattisgarh, Delhi, Gauhati –(Arunachal Pradesh, Assam, Mizoram, Nagaland), Gujarat, Himanchal Pradesh, Jammu and Kashmir, Jharkhand, Karnataka, Kerala, Madhya Pradesh, Madras, Manipur, Meghalaya, Orissa, Patna, Punjab and Haryana, Rajasthan, Sikkim, Telangana, Tripura, Uttarakhand.

(b): Number of cases dealt by High Courts and District Courts through videoconferencing upto September 2022 is attached at Annexure.

(c)and (d):eCourts Phase-II is coming to end and phase-III DPR has been approved by eCommittee, Supreme Court of India. Provision of funds for Live Streaming has been incorporated in DPR of phase III.

Annexure

Statement referred to in reply of Lok Sabha Unstarred Question No.†624 for 09/12/2022 regarding disposal of cases through video conferencing. The details of proceedings conducted by different courts through video conferencing upto September 2022 are as under:

Number of cases dealt with (virtual hearings) on video conferencing in High Courts and District Courts during the pandemic as on 30 September 2022				
S.No	High Court	High Court	District Court	Total
1	Allahabad	241321	3639634	3880955
2	Andhra Pradesh	380252	1411741	1791993
3	Bombay	36849	59084	95933
4	Calcutta	135598	79549	215147
5	Chhattisgarh	103007	36358	139365
6	Delhi	317729	3210946	3528675
7	Gauhati - Arunachal Pradesh	2291	8128	10419
8	Gauhati - Assam	242335	309766	552101
9	Gauhati - Mizoram	3963	13268	17231
10	Gauhati - Nagaland	930	650	1580
11	Gujarat	388928	191558	580486
12	Himachal Pradesh	183904	81755	265659
13	Common High Court for Union Territory of Jammu and Kashmir and Union Territory of Ladakh	257102	408713	665815
14	Jharkhand	218022	635528	853550
15	Karnataka	1003946	117422	1121368
16	Kerala	158150	520123	678273
17	Madhya Pradesh	664985	747388	1412373
18	Madras	1424292	327922	1752214
19	Manipur	38695	15288	53983
20	Meghalaya	2466	21377	23843
21	Orissa	276241	234567	510808
22	Patna	259819	1991876	2251695
23	Punjab and Haryana	585412	792754	1378166
24	Rajasthan	232770	217746	450516
25	Sikkim	474	56053	56527
26	Telangana	299859	190600	490459
27	Tripura	10563	11994	22557

28	Uttarakhand	73686	41151	114837
Total		7543589	15372939	22916528